

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 583 of 2020

IN THE MATTER OF:

Office of the Asst. State Tax Commissioner

....Appellant

Vs.

**Shri Parthiv Parikh,
Resolution Professional & Ors.**

....Respondents

Present:

**For Appellant: Mr. Aaditya Vijaykumar and Ms. Garima Malhotra,
Advocates.**

**For Respondents: Mr. Avdhesh Kr. Varshney, Advocate for R-1.
Mr. Arjun Chawala, Advocate for R-2 & 4.**

O R D E R
(Virtual Mode)

16.03.2021: Heard Learned Counsel for the parties.

Reserved for Judgment.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

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